

ITEM NO.9

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 117/2023

WAHID

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 18-08-2023 This appeal was called on for hearing today.

For Appellant(s)

M/S. V. Maheshwari & Co., AOR
Mr. Nagendra Singh, Adv.
Mr. Adarsh Pandey, Adv.

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR
Mr. A. Deb Kumar, Adv.
Mr. Arun Pratap Singh Rajawat, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court
as well as Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar